

Room No. - 138

District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases: 13

S. No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	701/2016	9208/16	KULWANT KAUR Vs. SUNIL KUMAR — 18.09.20
2	Civ DJ		294/17	GEETIKA CHAUDHARY Vs. URNIKA GEHLAUT — 18.09.20
3	Civ DJ		690/19	SMT MANJEET KAUR AND ANR Vs. KULWANT SINGH — 18.09.20
Issues				
4	Civ DJ	21/16/2016	9202/16	T.C. NATHANI Vs. VIKAS ARORA — 14.08.20
Plaintiff/Petitioner Evidence				
5	Civ DJ		556/18	RAKESH KUMAR, PROP. OF M/S L.G. MACHINE TOOLS Vs. SAHIL KATYAR — 20.10.20
6	Civ DJ		714/18	SHIKHA AGGARWAL Vs. MAKUL AGGARWAL AND ANR — 20.10.20
7	Civ DJ		1038/18	M/S WORLD WIDE PRODUCTS P. LTD. Vs. HANNSBERRIE AND ANR. — 20.10.20
Defendant/Respondent Evidence				
8	Civ DJ	566/2016	8168/16	SHIV CHARAN Vs. MOOL CHAND SNR — 21.07.20
9	Civ DJ	582/2016	9889/16	MS R.M. GREEN SOLUTION PVT LTD Vs. SMT SHOBHA NARANG — 22.07.20
10	Civ DJ		1167/17	NIRMAL GROVER AND ORS Vs. DARSHAN KUMAR GROVER — 23.07.20
Misc. Arguments				
11	Civ DJ	14/2016	12277/16	MS D.R. POLYMERS LTD Vs. MS HITKARI INDUSTRIES LIMITED — 29.09.20
Final Arguments				
12	RCA DJ		179/17	MAM CHAND AND ANR Vs. ASHOK KAPOOR AND ORS — 18.05.20
13	RCA DJ		31/18	PARMA NAND Vs. BALRAM BAHRI — 19.05.20

Room No. -138
District and Sessions Judge, West, THC
IN THE COURT OF Mr. Prashant Sharma
Additional District Judge (ADJ)

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	701/2016	9208/16	KULWANT KAUR Vs. SUNIL KUMAR — 18.09.20
2	Civ DJ		294/17	GEETIKA CHAUDHARY Vs. URNIKA GEHLAUT — 18.09.20
3	Civ DJ		690/19	SMT MANJEET KAUR AND ANR Vs. KULWANT SINGH — 18.09.20
Issues				
4	Civ DJ	21/16/2016	9202/16	T.C. NATHANI Vs. VIKAS ARORA — 14.08.20
Plaintiff/Petitioner Evidence				
5	Civ DJ		556/18	RAKESH KUMAR, PROP. OF M/S L.G. MACHINE TOOLS Vs. SAHIL KATYAR — 20.10.20
6	Civ DJ		714/18	SHIKHA AGGARWAL Vs. MAKUL AGGARWAL AND ANR — 20.10.20
7	Civ DJ		1038/18	M/S WORLD WIDE PRODUCTS P. LTD. Vs. HANNSBERRIE AND ANR. — 20.10.20
Defendant/Respondent Evidence				
8	Civ DJ	566/2016	8168/16	SHIV CHARAN Vs. MOOL CHAND SNR — 21.07.20
9	Civ DJ	582/2016	9889/16	MS R.M. GREEN SOLUTION PVT LTD Vs. SMT SHOBHA NARANG — 22.07.20
10	Civ DJ		1167/17	NIRMAL GROVER AND ORS Vs. DARSHAN KUMAR GROVER — 23.07.20
Misc. Arguments				
11	Civ DJ	14/2016	12277/16	MS D.R POLYMERS LTD Vs. MS HITKARI INDUSTRIES LIMITED — 29.09.20
Final Arguments				
12	RCA DJ		179/17	MAM CHAND AND ANR Vs. ASHOK KAPOOR AND ORS — 18.05.20
13	RCA DJ		31/18	PARMA NAND Vs. BALRAM BAHRI — 19.05.20

District and Sessions Judge, West, THC
IN THE COURT OF Ms. Harleen Singh
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:13

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	36/16/2016	8603/16	JAGDISH KUMAR Vs. RAJINDER KUMAR AND ANR 21/7/20
2	Civ DJ		414/17	SEEMA AND ANR Vs. GULSHAN KUMAR 21/7/20
3	EX		1589/18	KOTAK MAHINDRA BANK LTD. Vs. SURINDER SINGH 21/7/20
4	EX		38/19	TARANDEEP SINGH Vs. SHRI JAIDEEP OBEROI AND ORS. 21/7/20
5	EX		59/19	Kotak Mahindra Bank Ltd. Vs. SAHIB KUMAR 21/7/20
6	Misc DJ		124/20	PRADEEP NAGPAL Vs. VED PRAKASH 21/7/20
Plaintiff/Petitioner Evidence				
7	Civ DJ	438/2014	10086/16	SURINDER KUMAR HARISH Vs. DEVENDERJIT SINGH SANDHU 22/8/20
Defendant/Respondent Evidence				
8	Civ DJ	247/2016	7674/16	EINO S. MEHTA Vs. M/S. SANMATI MOTORS PVT. LTD. 22/8/20
9	Civ DJ	250/2016	8602/16	KANTA MEHTA Vs. M/S. SANMANTI MOTORS PVT. LTD. 22/8/20
10	Civ DJ	270/2015	10936/16	SATISH KUMAR Vs. RAJ KUMAR 27/7/20
Misc. Arguments				
11	Civ DJ		13745/16	SARAB DAYAL CHOPRA AND ANR. Vs. SANDEEP CHOPRA 7/8/20
12	Civ DJ	89/16/2016	12172/16	AJAY KUMAR Vs. CHANDER TALWAR 7/8/20
Final Arguments				
13	Civ DJ	5/16/2016	12156/16	KAPTAN SINGH RATHIE Vs. RAJIV BHARDWAJ ANR. 29/7/20

ROOM No. 131

**Senior Civil Judge cum RC, West, THC
IN THE COURT OF SH. NITISH KUMAR SHARMA**

Civil Judge

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:31

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	CS SCJ		582/17	RAKESH KUMAR Vs. VINOD KUMAR
2	CS SCJ		794/17	R.C.K. LEASING AND FINANCING (THROUGH ITS DIRECTOR DINESH KOHLI) Vs. R.K. ROAD LINES (THROUGH ITS PROP. SH. RAJU KUMAR)
3	Misc SCJ		32/18	ROSHNI DEVI Vs. SHAI RAM
4	Contempt Petition		8/18	RAKESH KUMAR Vs. VINOD KUMAR
5	CS SCJ		97/19	ICICI BANK LTD Vs. DILIP KUMAR AGARWAL
6	CS SCJ		98/19	ICICI BANK LTD Vs. SURYA MANI TRIPATHI
7	CS SCJ		496/19	SUNIL KUMAR Vs. ISHWAR DUTT AGGARWAL
8	CS SCJ		523/19	STATE BANK OF INDIA Vs. SANJEEV KANDHARI
9	CS SCJ		120/20	HANSA PALACE ART FURNITURE PVT LTD Vs. D P ENTERPRISES
10	CS SCJ		297/20	BAL KISHAN Vs. ANURADHA TIWARE
11	Misc SCJ		31/20	R C K LEASING AND FINANCE PVT LTD Vs. R K ROADLINES
Issues				
12	CS SCJ		1362/19	RAJENDER Vs. BSES RAJDHANI POWER LTD
Plaintiff/Petitioner Evidence				
13	CS SCJ	274/2015	9716/16	DILIP KUMAR SHARMA Vs. HANSA PLACE ART FURNITURES PVT. LTD.
14	CS SCJ	333/2015	11119/16	M/S KALRA HOSPITAL SRSNC PVT LTD (THROUGH ITS DIRECTOR DR. R.N KALRA) Vs. THE OFFICIALMEMBERS OF PROGRESSIVE NATIONAL LABOUR UNION (REGD)
15	CS SCJ		12842/16	GUPTA BEARING CO. Vs. SALAASAR IRON AND STEEL PVT LTD
16	CS SCJ		1109/18	DENIZEN PHARMACEUTICALS (INDIA) PVT LTD Vs. RAUNI DHALIWAL
17	Counter Claim		20/18	BALWINDER SINGH Vs. AMARJEET SINGH
Defendant/Respondent Evidence				
18	CS SCJ		94/18	AMARJEET SINGH Vs. BALWINDER SINGH
19	CS SCJ		129/18	ROSHNI DEVI Vs. SHAI RAM, ADDITIONAL STATION HOUSE OFFICER
Misc./ Arguments				
20	CS SCJ	297/2013	9902/16	SANDEEP SINGH BHATIA Vs. SATBINDER SINGH BHATIA
21	CS SCJ	534/2016	6753/16	MUNNI DEVI Vs. SATISH KUMAR
22	CS SCJ		203/17	P. SINGH CHIT FUND PVT LTD Vs. MANISH GUPTA
23	CS SCJ		318/17	P. SINGH CHIT FUND PVT LTD Vs. MANISH GUPTA
24	CS SCJ		676/19	HARI OM MEHTA Vs. RAGHUBIR KAUR
25	CS SCJ		1782/19	SHABNAM Vs. VIKRAM KHANNA
26	CS SCJ		1783/19	SHABNAM Vs. VIKRAM KHANNA
27	CS SCJ		1784/19	SHABNAM Vs. VIKRAM KHANNA
Final Arguments				
28	CS SCJ	123/2015	8945/16	RAJIV SURYAVANSHI Vs. RITA SINGH
29	CS SCJ	352/2015	12179/16	MS TRV FREIGHT SOLUTIONS PVT LTD Vs. MS SKY LINE POWER SOLUTIONS
30	CS SCJ	335/2015	11293/16	RAM KUMAR YADAV Vs. RAIS AHMED @ ABDUL RASHID
31	CS SCJ		1693/18	PUNJAB AND SIND BANK Vs. ASHISH SINGH

All cases are filed for 30/5/20

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Pooran Chand
Additional Sessions Judge

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

Criminal Cause List Dated 28-03-2020 Total Cases:8

S.No.	Case Type	Old Case No.	Case No.	Title	
Misc./ Appearance					
1	SC		32/2018	STATE Vs. ROHIT	244/2017 (Mundka) 31-7-AP
2	SC		75/2019	STATE Vs. JATIN VERMA	16-5-APP 293/2018 (Patel Nagar)
Prosecution Evidence					
3	SC	2/1/2014	57350/2016	STATE Vs. BABLU ETC	23-5-PE 373/2013 (Ranhola)
4	SC	7/1/2016	57409/2016	STATE Vs. SANJEEVAN KAUR ETC	470/2014/2014 18-7-PE (Paschim Vihar East)
5	SC		57890/2016	STATE Vs. Jasbir Singh @ Jassu etc.	587/2015 (Nangloi) 8-7-PE
Defence Evidence					
6	SC	216/1/2010	56174/2016	STATE Vs. SACHIN SHARMA	109/2010 (Uttam Nagar) 23-5-DE
7	SC	16/1/2014	56848/2016	STATE Vs. OMPARKASH	33/2001 (23-5-DE)
Final Argument					
8	SC	7/15/2015	57084/2016	STATE Vs. SURESH @ SUBHASH ETC.	326/2012 (Hari Nagar) 12-4-Aug.

Room No.
154.

पूरन चन्द
POORAN CHAND
अतिरिक्त सत्र न्यायाधीश-02 (पश्चिम)
Additional Sessions Judge-02 (West)
कमरा नं. 154, प्रथम तल
Court No. 154, 1st Floor
तीस हजारी कोर्ट, दिल्ली
The Hazari Court, Delhi

District and Sessions Judge, West, THC
IN THE COURT OF Sh. Rajesh kr. Singh
Additional Sessions Judge
Criminal Cause List Dated 28-03-2020 Total Cases:6

SAT

S No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Charge					
1	SC		724/2018	STATE Vs. JATIN GANDHI	253 /2018 (Moti Nagar)
Prosecution Evidence					
2	SC	94/2015	57334/2016	MS. 'X' Vs. VIPIN BATRA	/0 (Kirti Nagar)
3	SC		107/2018	STATE Vs. SUNNY KUMAR	497 /2017 (Paschim Vihar East)
4	SC		86/2019	STATE Vs. RAHUL BENIWAL	707 /2018 (Rajouri Garden)
5	SC		690/2019	STATE Vs. ASHISH NARANG	366 /2019 (Rajouri Garden)
Statement of Accused					
6	SC	125/2015	56016/2016	STATE Vs. DEEPAK JUNEJA	615 /2014 (Moti Nagar) ↓

29.09.20

30.09.20

COURT NO. 22)

Room No-152

District and Sessions Judge, West, THC
IN THE COURT OF Mr.Sunil Beniwal
ASJ/SPECIAL JUDGE(NDPS)

Criminal Cause List Dated 28-03-2020 Total Cases:12

सुनील बेनीवाल
SUNIL BENIWAL
अतिरिक्त सत्र न्यायाधीश
Additional Sessions Judge/
विशेष न्यायाधीश (न.डी.पी.एच) पं. नं. जिला
Special Judge (NDPS), West
कमरा नं. 132, तीस हजारी न्यायालय, दिल्ली
Room No. 132, Tis Hazari Courts, Delhi

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc./ Appearance					
1	SC	11/5/20	275/2017	STATE Vs. MOHD. HABIBUL	039 /2017 (Kirti Nagar)
For Bail					
2	Bail Matters		402/2020	STATE Vs. SALIM ALI	249 /2018 (Ranhola)
Charge					
3	SC	13/5/20	304/2017	STATE Vs. NASIR AHMAD @ PAMMI AND ORS	292 /2014 (Ranjit Nagar)
4	SC	13/5/20	563/2018	STATE Vs. NASIM AHMED	291 /2014 (Ranjit Nagar)
5	SC	12/5/20	705/2019	STATE Vs. KIMAT SINGH	267 /2019 (Hari Nagar)
Prosecution Evidence					
6	SC	13/5/2016 22/2016	56937/2016	STATE Vs. SATYAWART PATHAK ETC.	631 /2015 (Kirti Nagar)
7	SC	20/5/2016 34/2016	57833/2016	STATE Vs. JASIM ANSARI	55 /2016 (NIHAL VIHAR)
8	SC	29/5/2016	58217/2016	STATE Vs. MOHD. HASAN RAZA	300 /2011 (NIHAL VIHAR)
9	SC	02/6/2016	136/2018	STATE Vs. RUPINDER SINGH	150 /2017 (Patel Nagar)
10	SC	01/6/2016	374/2018	STATE Vs. SONU	113 /2018 (Punjabi Bagh)
11	SC	01/6/2016	516/2018	STATE Vs. NEERAJ @ MONU @ AJAY @ AJJU	113 /2018 (Punjabi Bagh)
12	SC	02/6/2016	40/2020	STATE Vs. RAJA SINGH	386 /2019 (Rajouri Garden)

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:38

20/6/20

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
M * / Appearance					
	Cr. Case	22/PB/2014	69076/2016	STATE Vs. CANCELLATION	176 /2005 (Punjabi Bagh)
2	Cr. Case	19/PN/2015	66696/2016	STATE Vs. UNTRACE	532 /2014 (Patel Nagar)
Misc. cases/purpose					
3	Cr. Case		1193/2019	STATE Vs. CANCELLATION	1046 /2014 (Patel Nagar)
Misc./ Appearance					
4	Cr. Case		3325/2019	STATE Vs. UNTRACE	000346 /2016 (Patel Nagar)
5	Cr. Case		3327/2019	STATE Vs. CLOSURE	844 /2014 (Patel Nagar)
6	Cr. Case		4298/2019	STATE Vs. UNTRACE	0018 /2019 (Patel Nagar)
7	Cr. Case		5258/2019	STATE Vs. UNTRACE	0491 /2018 (Patel Nagar)
8	Cr. Case		6932/2019	STATE Vs. SAURABH KUMAR	506 /2016 (Patel Nagar)
Misc. cases/purpose					
9	Cr. Case		7325/2019	STATE Vs. UNTRACE	0033 /2019 (Ranjit Nagar)
10	Cr. Case		7338/2019	STATE Vs. UNTRACE	0055 /2017 (Patel Nagar)
11	Cr. Case		7390/2019	STATE Vs. UNTRACE	038824 /2017 (Patel Nagar)
12	Cr. Case		7393/2019	STATE Vs. UNTRACE	282 /2018 (Patel Nagar)
13	Cr. Case		7414/2019	STATE Vs. UNTRACE	0588 /2018 (Patel Nagar)
14	Cr. Case		7415/2019	STATE Vs. UNTRACE	0315 /2018 (Patel Nagar)
Misc./ Appearance					
15	Cr. Case		9191/2019	STATE Vs. UNTRACE	9085 /2018 (Patel Nagar)
Misc. cases/purpose					
16	Cr. Case		9788/2019	STATE Vs. UNTRACE	699 /2019 (Patel Nagar)
17	Cr. Case		9791/2019	STATE Vs. UNTRACE	695 /2019 (Patel Nagar)
18	Cr. Case		9792/2019	STATE Vs. UNTRACE	797 /2019 (Patel Nagar)
19	Cr. Case		9793/2019	STATE Vs. CANCELLATION	108 /2019 (Patel Nagar)
20	Cr. Case		9794/2019	STATE Vs. UNTRACE	529 /2016 (Ranjit Nagar)
21	Cr. Case		9797/2019	STATE Vs. UNTRACE	607 /2019 (Patel Nagar)
Charge					
22	Cr. Case		8941/2018	STATE Vs. MAZARUDDIN	000224 /2017 (Ranjit Nagar)
23	Cr. Case		6758/2019	STATE Vs. BHOLA RAM	63 /2019 (Ranjit Nagar)
Prosecution Evidence					
24	Cr. Case	5/RN/2013	72318/2016	STATE Vs. DUKHAN SINGH	30 /2012 (Ranjit Nagar)
25	Cr. Case	83/PN/2014	68003/2016	STATE Vs. RITESH KUMAR @ SONU	208 /2013 (Patel Nagar)

20/6/20

Chief Metropolitan Magistrate, West, THC
IN THE COURT OF Ms. Neha
Addl. Chief Metropolitan Magistrate
Criminal Cause List Dated 28-03-2020 Total Cases:38

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
26	Cr. Case	15/PN/2015	66834/2016	STATE Vs. VINAY @ VIJAY ANR	281 /2013 (Patel Nagar)
27	Cr. Case		1711/2017	STATE Vs. SATYAWAN AND ORS	126 /2013 (Ranjit Nagar)
28	Ct. Cases		7079/2017	VINOD POPLI Vs. SHO PS PATEL NAGAR	/0 (Patel Nagar)
29	Ct. Cases		473/2018	SEEMA KOHLI Vs. ASHA ANAND	/0 (Patel Nagar)
30	Cr. Case		2533/2018	STATE Vs. SATENDER RAI @ TINKLI	550 /2015 (Patel Nagar)
Misc. Arguments					
31	Cr. Case	85/AP/2015	8323/2018	STATE Vs. RAVINDER PAL SINGH (CANCELLATION)	831 /2014 (Hari Nagar)
32	Ct. Cases	26/M/2016	4716/2016	DIMPY NANGIA NARENDER NANGIA Vs. RAVINDER PAL SINGH ANR	/0 (Hari Nagar)
33	Ct. Cases		13094/2018	SUSHANT NAYAK Vs. GEET JAIN	/2018 (Ranjit Nagar)
34	Ct. Cases		1580/2019	ANIL KUMAR GUPTA Vs. SURESH SHAHU	/2019 (Patel Nagar)
35	Ct. Cases		8246/2019	RAVI KUMAR Vs. JYOTI AND ORS	/2019 (Patel Nagar)
Order on Misc. Application					
36	Ct. Cases	25/KM/2014	11168/2016	MANISH GOYAL Vs. ANIL KUMAR GUPTA	/0 ()
37	Ct. Cases		3044/2018	DOLLY GERA Vs. MANJIT SINGH	/0 (Patel Nagar)
38	Ct. Cases		7724/2019	MANISH CHANDRA JAIN Vs. SALONI KUMARI	/2019 (Patel Nagar)

20/6/20

**District and Sessions Judge, West, THC
IN THE COURT OF MR. HASAN ANZAR**

Additional District Judge *Room no-137*

CIVIL CAUSE LIST DATED 28-03-2020 Total Cases:18

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Civ DJ	339/2016	10272/16	SURJEET KAUR NAYYAR Vs. BHUPINDER KAUR GUJRAL
2	Civ DJ	352/2016	11599/16	ASHWANI KUMAR Vs. RAJ KUMAR
3	Misc DJ	20/2016	58313/16	MS BENTEX PROPETIES PVT. LTD. Vs. DELHI VIDHUT BOARD
4	Civ DJ		1454/17	RAJNI DUA Vs. GAUTAM AND ANR.
5	Civ DJ		1172/18	ARUN GOEL Vs. RAKHI CHOUDHARY
6	Civ DJ		559/19	SATNAM SINGH MARWAH Vs. TEJINDER SINGH AND ORS.
7	Civ DJ		584/19	GYANWATI Vs. PHOOLWATI
8	Civ DJ		680/19	SMT SANTOSH Vs. SMT. REKHA AND ASNR
9	RCA DJ		6/20	MAHA SINGH YADAV Vs. IQRAM ULLAH KHAN @ BHURA
Plaintiff/Petitioner Evidence				
10	Civ DJ	239/2016	11462/16	SATISH TYAGI Vs. MS R.R. BROADCAST MEDIA SERVICES PVT. LTD.
11	Civ DJ	240/2016	11463/16	SATISH TYAGI Vs. MS R.R. BROADCAST MEDIA SERVICES PVT. LTD.
12	Civ DJ	333/2016	8798/16	DHARMENDERA NARENDRA Vs. NEERJA ARNEJA
Defendant/Respondent Evidence				
13	Civ DJ	539/2016	10051/16	KALPIK INTERIORS Vs. LOTUS HOSPITALITY
14	Civ DJ		764/17	SUBHASH CHANDER MANOCHA Vs. M/S AAGREE POWER CONTROL
Misc. Arguments				
15	Civ DJ	615/2016	9156/16	HARJEET SINGH AND ORS Vs. GURPREET SINGH GANDHI AND ORS
16	Civ DJ		12981/16	MEERA SHUKLA Vs. PARMINDER KAUR
Final Arguments				
17	Civ DJ		13152/16	MAHESH PAMNANI Vs. BHARAT BHUSHAN KAPOOR
Order				
18	Civ DJ		13413/16	NIMIT MOHAN Vs. KAMANI BALI

09/3/20

4/7/20

6/6/20

17/4/20